

ITEM NO.1501 Court 1 (Video Conferencing) SECTION PIL-W
 (FOR JUDGMENT)
 S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 55/2019

JANHIT ABHIYAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

([HEARD BY HON'BLE THE CHIEF JUSTICE, HON'BLE R. SUBHASH REDDY AND
 HON'BLE B.R. GAVAI ,JJ.])

WITH

W.P.(C) No. 798/2019 (PIL-W)

(FOR ADMISSION and IA No.91170/2019-EX-PARTE STAY)

W.P.(C) No. 212/2019 (PIL-W)

(FOR ADMISSION and IA No.32228/2019-STAY APPLICATION and IA
 No.32231/2019-EXEMPTION FROM FILING O.T.)

T.P.(C) No. 357/2019 (XVI-A)

(FOR ADMISSION and IA No.32797/2019-STAY APPLICATION)

W.P.(C) No. 341/2019 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 73/2019 (PIL-W)

(IA No. 12600/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 12602/2019 - STAY APPLICATION)

W.P.(C) No. 72/2019 (PIL-W)

(FOR ADMISSION and IA No.12370/2019-STAY APPLICATION)

W.P.(C) No. 76/2019 (PIL-W)

(FOR ADMISSION and IA No.13320/2019-STAY APPLICATION)

W.P.(C) No. 69/2019 (PIL-W)

(FOR ADMISSION and IA No.11705/2019-STAY APPLICATION)

W.P.(C) No. 80/2019 (PIL-W)

(FOR ADMISSION and IA No.13950/2019-PERMISSION TO APPEAR AND ARGUE
 IN PERSON)

W.P.(C) No. 122/2019 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 106/2019 (PIL-W)

(FOR ADMISSION)

W.P.(C) No. 95/2019 (PIL-W)
(FOR ADMISSION and IA No.15973/2019-STAY APPLICATION)

W.P.(C) No. 222/2019 (PIL-W)
(FOR ADMISSION and IA No.33408/2019-STAY APPLICATION)

W.P.(C) No. 133/2019 (PIL-W)
(FOR ADMISSION and IA No.21662/2019-EX-PARTE STAY)

W.P.(C) No. 178/2019 (PIL-W)
(FOR ADMISSION and IA No.28123/2019-EX-PARTE STAY)

W.P.(C) No. 182/2019 (PIL-W)
(FOR ADMISSION)

W.P.(C) No. 249/2019 (PIL-W)
(FOR ADMISSION and IA No.35491/2019-EX-PARTE STAY and IA No.35492/2019-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 146/2019 (X)
(IA No. 23606/2019 - STAY APPLICATION)

W.P.(C) No. 168/2019 (PIL-W)
(FOR ADMISSION and IA No.26432/2019-EX-PARTE STAY)

W.P.(C) No. 162/2019 (PIL-W)
(FOR ADMISSION)

T.P.(C) No. 323/2019 (XVI-A)
(FOR ADMISSION and IA No.29427/2019-STAY APPLICATION)

W.P.(C) No. 331/2019 (X)

T.P.(C) No. 539/2019 (XVI-A)
(FOR ADMISSION and IA No.44691/2019-EX-PARTE STAY)

T.P.(C) No. 630/2019 (XVI-A)
(FOR ADMISSION and IA No.48000/2019-EX-PARTE STAY)

T.P.(C) No. 341/2019 (XVI-A)
(FOR ADMISSION and IA No.31806/2019-EX-PARTE STAY
IA No. 31806/2019 - EX-PARTE STAY)

W.P.(C) No. 343/2019 (PIL-W)
(FOR ADMISSION and IA No.45038/2019-EX-PARTE STAY)

T.P.(C) No. 675/2019 (XVI-A)
(FOR ADMISSION and IA No.53445/2019-EX-PARTE STAY)

W.P.(C) No. 419/2019 (PIL-W)
(FOR ADMISSION and IA No.54583/2019-EX-PARTE STAY)

W.P.(C) No. 427/2019 (X)
(FOR ADMISSION and IA No.55546/2019-EX-PARTE STAY
IA No. 55546/2019 - EX-PARTE STAY)

W.P.(C) No. 446/2019 (PIL-W)
(FOR ADMISSION)

W.P.(C) No. 493/2019 (PIL-W)
IA No. 62215/2019 - STAY APPLICATION)

W.P.(C) No. 854/2019 (PIL-W)
IA No. 85373/2019 - STAY APPLICATION)

W.P.(C) No. 596/2019 (X)
(FOR impleading party ON IA 87113/2019)

W.P.(C) No. 732/2019 (PIL-W)

Date : 05-08-2020 These petitions were called on for pronouncement
of Order today.

Counsel for the parties

Mr. Aakash Kakade, Adv.
Mr. Somanatha Padhan, AOR

Dr. K.S. Chauhan, Adv.
Mr. Ajit Kumar Ekka, AOR
Mr. Ravi Prakash, Adv.
Mr. Chand Kiran, Adv.
Mr. Ajit Kumar, Adv.

Mr. K.K. L. Gautam, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. S. Gowthaman, AOR

Mr. Prasanna S., Adv.
Mr. Rahul Narayan, AOR

Mr. Yadav Narendra Singh, AOR
Mr. Ashutosh Yadav, Adv.
Mr. Abhishek Yadav, Adv.

Mr. Roy Abraham, Adv.
Mr. Himinder Lal, AOR

Dr. M.P. Raju, Adv
Mr. P.I. Jose, Adv
Mr. Rajendra Verma, Adv
Mr. Vikrant Nehra, Adv

Mr. S. S. Nehra, AOR

Mr. Gopal Sankaranarayanan, Senior Advocate
Mr. Mrinal Kanwar, Advocate
Mr. Senthil Jagadeesan, AOR

Mr. Sudhansu Palo, AOR

Mr. A. Subba Rao, AOR

Ms. Manju Jetley, AOR

Mr. Namit Saxena, Adv.
Mr. Nirmal Kumar Ambastha, AOR
Ms. Ashmita Bisarya, Adv.
Mr. Sudhanshu Chandra, Adv.

Mr. M. Vijaya Bhaskar, AOR

Mr. D. Mahesh Babu, AOR

Mr. Zulfiker Ali P. S, AOR

Dr. Ashutosh Garg, AOR

Mr. Rakesh Kumar, AOR

Mr. Satya Mitra, AOR

Mrs. Anil Katiyar, AOR

Petitioner-in-person

Mr. P. A. Noor Muhamed, AOR
Mr. A. Mohamed Yusuff, Adv.
Mr. Abdul Shukoor M., Adv.
Mr. K.P. Mohamad Shareef, Adv.
Ms. Giffara S., Adv.
Mr. Abdul Rahiman, Adv.
Mr. Sheik Moulali Basha, Adv.

Mr. Shadan Farasat, AOR

Mr. Kailas Bajirao Autade, AOR
Mr. Sheetal Patil, Adv.
Mr. Prashant Shantaram Chaudhari, Adv.

Mr. Radha Shyam Jena, AOR

Mrs. Niranjana Singh, AOR
Ms. Shalini Kumar, Adv.

Mr. Dinesh Rajbhar, Adv.
Ms. Anzu. K. Varkey, AOR

Dr. Manish Singhvi, Sr. Adv.
Mr. Sandeep Jha, Adv.

Mr. V. K. Biju, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Gaurav Sharma, AOR

Mr. Subodh S. Patil, AOR

Mrs. Anil Katiyar, AOR

Mr. Raj Bahadur Yadav, AOR

Mr. K. V. Mohan, AOR

Intervenor-in-person, AOR

Ms. Diya Kapur, Adv.
Ms. Liz Mathew, AOR

Mr. Govind Manoharan, Adv.
Mr. A. Karthik, AOR

Mr. R. C. Kohli, AOR

Mr. Kaleeswaram Raj, Adv.
Mr. Mohammed Sadique T.A., AOR
Ms. Thulasi K. Raj, Adv.
Ms. Maitreyi Hegde, Adv.

The Bench comprising Hon'ble the Chief Justice of India, Hon'ble Mr. Justice R. Subhash Reddy and Hon'ble Mr. Justice B.R. Gavai pronounced the order today.

The transfer petitions are allowed and this batch of cases, including the cases covered by transfer applications are referred to a Bench of five Judges in terms of the signed reportable order. Registry to place the matter before Hon'ble the Chief Justice, for

obtaining appropriate orders in this regard.

(MADHU BALA)

AR-CUM-PS

(Signed reportable order is placed on the file)

(INDU KUMARI POKHRIYAL)

ASSISTANT REGISTRAR